

areas do not receive any Government aid such as loan, subsidy concession on other agriculture inputs which farmer, of rural areas receive ; and

(b) whether Government propose to take any steps to undo the discrimination and if so, the details thereof ?

**THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) :** (a) and (b). The sale price of fertilisers to the consumers is the same in the urban as well as in the rural areas. Short-term loans advanced by the Government of India to different State Govts. for advance purchase of agricultural inputs can be utilised by the State Govts. for the benefit of all farmers both rural and urban. Schemes relating to plant protection subsidies as well as crop oriented schemes do not, generally, make any distinction between the farmers on the basis of the location of their farms. In the case of the scheme for assistance to Small & Marginal farmers for increasing agricultural production allocation for funds is made on the basis of blocks.

#### **Increase in Price of Wheat**

2022. **SHRI RAM SAMUJHAWAN :** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether as a sequel to the raising of the support price of wheat to Rs. 157 per quintal, as announced by Government, there will be any corresponding in-

crease in the price of wheat to be sold through the Public Distribution System and the flour mills throughout the country, particularly in northern India ; and

(b) if so, by how much and from which date ?

**THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) :** (a) and (b). The matter is under consideration of the Government.

[*Translation*]

#### **Construction of Houses by D.D.A. in Motiakhan**

2023. **SHRIMATI VIDYAWATI CHATURVEDI :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Delhi Development Authority has constructed some residential houses in Motiakhan ; and

(b) if so, the time by which the allottees are likely to be given possession of these houses ?

**THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHA-FOOR) :** (a) and (b) The following flats allocated under various housing schemes are under construction in Motiakhan and are likely to be handed over by the dates noted against each :—

S. No.	Name of the Scheme	No. of flats under construction	Likely date of handing over possession
1.	General Housing Scheme (LIG)	468	Dec., 1985
2.	Self Financing Scheme Car. II	272	Sept./ Oct., 1985
3.	Self Financing Scheme Cat. III	128	End of 1987